

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO.3595
TO BE ANSWERED ON 08.08.2017

Cleaning of Rivers

3595. SHRI M.K. RAGHAVAN:
DR. KIRIT P. SOLANKI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any proposal to clean rivers across the country including in Kerala and restore them to its pristine glory, apart from river Ganga;
- (b) if so, the details thereof along with the rivers covered under the said programme, River/State-wise;
- (c) whether there is any proposal to restore dying 40 km long Kallayi river of Kozhikode including building of protection walls and desilting and if so, the details thereof; and
- (d) the details of funds allocated/ sanctioned and utilized so far for cleaning of rivers, State-wise?

ANSWER

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN)

(a) to (d) Pollution abatement of rivers is a continuous and ongoing process. It is the responsibility of the State Governments/ concerned local bodies to set up facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under National River Conservation Plan (NRCP), which has covered polluted stretches of 31 rivers (excluding Ganga & its tributaries) in 75 towns spread over 14 States, including Kerala at a sanctioned cost of Rs. 4517.82 crore. So far, Central share of Rs. 2066.98 crore has been released to the State Governments for implementation of various pollution abatement schemes and sewage treatment capacity of 2455.43 mld (million litres per day) has been created under the NRCP. The details of rivers covered, sanctioned cost, funds released & sewage treatment capacity created so far under NRCP, State-wise are at Annexure. However, no proposal for pollution abatement of Kallayi river in Kozhikode has so far been received from Government of Kerala under the NRCP.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants (STPs), in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & Smart Cities Mission programmes of Ministry of Urban Development.

Annexure

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 3595 to be answered on Tuesday, the 8th August, 2017 on 'Cleaning of Rivers'

State-wise details of rivers covered under National River Conservation Plan
(excluding Ganga & its tributaries)

S. No.	State	Rivers covered	Sanctioned Cost (Rs. in crore)	Funds Released (Rs. in crore)	STP Capacity created (in mld)
1	Andhra Pradesh	Godavari	21.78	259.80	30.00
2	Telangana	Godavari & Musi	345.72		621.46
3	Jharkhand	Subarnarekha	3.14	4.26	0.00
4	Gujarat	Sabarmati & Mindola	808.53	271.26	285.00
5	Goa	Mandovi	14.09	9.26	12.50
6	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery & Pennar	66.25	47.83	41.64
7	Maharashtra	Godavari, Tapi, Krishna, Panchganga & Mula Mutha.	1182.86	177.20	260.00
8	Madhya Pradesh	Wainganga, Narmada & Tapti.	20.16	12.46	7.95
9	Odisha	Brahmini & Mahanadi	92.74	61.41	48.00
10	Punjab	Ghaggar, Beas & Satluj	774.43	466.16	648.20
11	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani	905.78	623.65	477.66
12	Kerala	Pamba	18.45	7.78	4.50
13	Sikkim	Rani Chu	181.09	111.41	18.52
14	Nagaland	Diphu and Dhansiri	82.80	14.50	0.00
Total			4517.82	2066.98	2455.43